NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 130(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: M/s. Ms. Veena Singh V/s. M/s. Hawk Eye Protection & Detective Service Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

1. Un PK melter A) Regimeents. 2. Un Amel. Goel Ad Regimeents.

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

ORDER

Learned counsel for the parties are present. List on 06.12.2016 for arguments in the application filed u/s 340 of CrPC.

(R.Varadharajan) Member (Judicial)

591-

(Maharaj Krishan Hanjura) Member (Judicial)

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